

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 219
15/2008

IN THE MATTER OF:

Sh. Raj Kumar Bhatia

...

Applicant/Petitioner

Versus

M/s. Avlight Automotives Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 13.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Abhishek Kumar, Adv. Twinkle Kataria

For the Respondent : Adv. Shushant Kumar

ORDER

Due to paucity of time, the matter is re-notified to 22.11.2023.

Sd/-

(COURT OFFICER)